

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/132/2023
NAME OF THE PETITIONER : T Vaipur Mani
NAME OF THE RESPONDENT(S) : Parasapara Sahaya Nidhi
(Perambur) Ltd
UNDER SECTION : Sec 45QA of RBI Act, 1934

ORDER

Ld. Counsel Mr. Stephen Raj for the Petitioner. None for the Respondent.

AOS has been filed.

As the Respondent did not appear in spite of newspaper publication, the Respondent is given final opportunity to appear on 26.06.2024 failing which Respondent will be set ex parte.

List the Petition for hearing on **26.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**